

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1627
ANSWERED ON 05TH DECEMBER, 2024**

CAUSES FOR ACCIDENTS

1627. SHRI APPALANAIDU KALISSETTI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has conducted any study on the major causes for car accidents in the country;**
- (b) if so, the details thereof, State-wise including the major causes identified in the study;**
- (c) whether drowsiness or fatigue while driving has been identified as one of the major reasons for car accidents, if so, the number of fatalities recorded over the past five years due to driver drowsiness/fatigue, State-wise;**
- (d) whether the Government is working on any driver drowsiness alert system or other technological mechanisms to prevent accidents caused by fatigue;**
- (e) if so, the current status of the development of such systems, the operational plan and the timeline for rollout; and**
- (f) whether the Government has any plans to make driver drowsiness alert systems mandatory in vehicles, especially for commercial transport and if so, the details of such plans?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (c) Government publishes “Road Accidents in India” annually based on data received from States/ UTs. As per the data received from the States/UTs, road accidents occur due to multiple causes such as over speeding, use of mobile phone, drunken driving/consumption of alcohol and drug, driving on wrong side/ lane indiscipline, jumping red light, non-use of safety devices such as helmets and seat belts, vehicular condition, weather condition, road condition etc. As per the Report for the year 2022, out of total number of road accidents around 78% road accidents were caused due to drivers’ fault.

State-wise details as reported in the annual publication titled “Road Accidents in India” for the year 2022 of total number of road accidents

caused due to Cars, Taxis, Vans & Light Motor Vehicles classified according to type of impacting vehicles/objects in the country from calendar year 2018 to 2022 are annexed as per Annexure.

(d) to (f) Yes, The technical panel of Automotive Industry Standards Committee (AISC) has taken up the work to formulate H-11016/10/2024-RS I/4053878/2024 standard on Driver Drowsiness and Attention Warning Systems for motor vehicles of categories M (Category M means a motor vehicle with at least four wheels used for), N2 (Category N2 means a motor vehicle used for carriage of goods and having a Gross Vehicle Weight exceeding 3.5 tonnes but not exceeding 12 tonnes) and N3 (Category N3 means a motor vehicle used for carriage of goods and having a Gross Vehicle Weight exceeding 12 tonnes).

Annexure

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (c) OF LOK SABHA UNSTARRED QUESTION NO. 1627 ANSWERED ON 05TH DECEMBER, 2024 ASKED BY SHRI APPALANAIDU KALISSETTI REGARDING CAUSES FOR ACCIDENTS.

State-wise details road accidents and fatalities caused due to Cars, Taxis, Vans & Light Motor Vehicles classified according to type of impacting vehicles/objects for calendar year 2018 to 2022

Sl. No.	States/UTs	2022		2021		2020		2019		2018	
		Road Accidents	Fatalities	Road Accidents	Fatalities	Road Accidents	Fatalities	Road Accidents	Persons Killed	Road Accidents	Persons Killed
1	Andhra Pradesh	2576	841	2116	596	1913	580	2399	703	5073	1179
2	Arunachal Pradesh	58	32	97	53	37	17	59	27	53	49
3	Assam	1253	371	1301	455	1307	399	1429	528	1665	594
4	Bihar	765	556	752	504	667	347	1332	932	1487	1014
5	Chhattisgarh	1865	363	1606	336	1383	305	1965	413	2411	569
6	Goa	1054	28	953	17	620	15	1063	16	1366	78
7	Gujarat	2422	1045	2250	939	2193	869	3349	1381	5004	1809
8	Haryana	1512	617	1338	563	1371	674	1346	589	3103	1330
9	Himachal Pradesh	932	408	932	471	878	409	1137	469	1424	538
10	Jharkhand	713	475	742	510	524	323	642	497	715	465
11	Karnataka	6787	1536	5594	1351	6678	1533	7870	1735	10227	2096
12	Kerala	15341	306	12031	220	9501	217	13354	365	12412	1049
13	Madhya Pradesh	7893	1794	6938	1668	6402	1523	8237	1631	10549	2014
14	Maharashtra	5045	2221	4178	1689	3273	1576	5306	2029	7591	2450
15	Manipur	88	18	50	16	75	20	177	32	229	36
16	Meghalaya	70	44	66	55	61	31	62	31	71	36
17	Mizoram	28	17	29	25	16	14	8	4	18	14
18	Nagaland	193	19	373	18	251	24	138	8	151	19
19	Odisha	1542	625	1429	535	1071	414	1539	661	1922	791
20	Punjab	1488	1163	1618	1296	1150	909	1180	774	1571	1167
21	Rajasthan	5304	2221	5264	2091	4798	2180	8088	3078	7265	3027
22	Sikkim	91	45	77	17	48	18	38	8	134	73
23	Tamil Nadu	3963	1051	3395	935	5113	931	15748	2620	17478	3068
24	Telangana	3057	588	2906	604	2733	658	4849	782	5400	1127
25	Tripura	57	16	73	29	82	23	105	32	181	54
26	Uttarakhand	491	278	149	55	56	13	128	70	423	315
27	Uttar Pradesh	6562	3536	6022	3452	5375	2971	6873	3729	7732	3992
28	West Bengal	1674	504	1400	678	1374	609	680	257	3198	1127
29	Andaman & Nicobar Islands	15	2	22	1	21	1	22	0	87	4
30	Chandigarh	29	0	33	6	26	3	39	3	194	40
31	Dadra & Nagar Haveli	20	6	15	2	11	6	6	2	13	5
32	Daman & Diu							13	4	22	5
33	Delhi	308	50	254	66	215	53	910	233	1717	354
34	Jammu & Kashmir	1870	202	1799	200	1703	192	2004	246	2214	284

35	Ladakh	220	33	138	34	NA	NA	NA	NA	NA	NA
36	Lakshadweep	0	0	0	0	0	0	0	0	0	0
37	Puducherry	45	3	50	1	60	16	101	11	390	39
Total		75331	21014	65990	19488	60986	17873	92196	23900	113490	30811

Note :

- 1. Data of Daman & Diu is included in Dadra & Nagar Haveli from 2020 onwards**
- 2. NA: Not Available**
- 3. Category-wise data for West Bengal for the calendar year 2015 to 2017, 2019 & 2020 and Tamil Nadu for the calendar year 2017 to 2020 are under reconciliation.**
